

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 246 OF 2019 &  
IA NOS. 1945 & 911 OF 2019**

**Dated : 31<sup>st</sup> October, 2019**

**In the matter of:**

Hindustan Petroleum Corporation Ltd.	...	Appellant(s)
Versus		
Maharashtra Electricity Regulatory Commission & Anr....		Respondent(s)

**ORDER**

The Bench did not assemble today. As agreed by the parties, list the matter on **09.01.2020**.

mk

**(Court Master)**